

(b) whether any scheme with or without the collaboration of Jammu and Kashmir State Government has been/or is being formulated for specialization in the mountaineering ?

**THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS, SPORTS AND WORKS  
AND HOUSING (SHRI BUTA SINGH) :**

(a) The Government is sharing the expenditure on maintenance of three institutions namely, Himalayan Mountaineering Institute, Darjeeling, Nehru Institute of Mountaineering, Uttarkashi and Indian Mountaineering Foundation, New Delhi set up under the Societies Registration Act (1860) to help increase the efficiency and endeavour in mountaineering.

(b) Yes, Sir. A scheme to set up a Mountaineering Institute in Jammu and Kashmir in collaboration with the State Government is under consideration.

**Accommodation for State Government  
Employees in Delhi**

1284. **SHRI ABDUL RASHID KABULI :** Will the Minister of WORKS AND HOUSING be pleased to state whether there is any scheme taken up by his Ministry to make more accommodation available (by constructing new housing sites) for employees of different States working in their respective departments based in Delhi ?

**THE DEPUTY MINISTER IN THE  
MINISTRY OF WORKS AND HOUSING  
(SHRI MOHAMMED USMAN ARIF) :**  
No, Sir.

**Allotment of Land to Teachers House Building  
Societies**

1285. **PROF. NARAIN CHAND  
PARASHAR :** Will the Minister of WORKS  
AND HOUSING be pleased to state :

(a) whether Government have sanctioned land to any House Building Co-operative Society of school/college/university teachers in Union Territory of Delhi during the past three years, including the current financial year ;

(b) if so, the names of such Societies along with the details about the land allotted to them ;

(c) if not, whether any applications are pending with the D.D.A. for the allotment of land to such Societies ; and

(d) if so, the names of the Societies and the dates with effect from which applications are pending the likely date by which the land will be allotted and the reasons for delay ?

**THE DEPUTY MINISTER IN THE  
MINISTRY OF WORKS AND HOUSING  
(SHRI MOHAMMED USMAN ARIF) :** (a)  
No.

(b) Does not arise.

(c) No.

(d) Does not arise.

**Projects under the United Nations Commis-  
sion for Human Settlement**

1286. **PROF. NARAIN CHAND  
PARASHAR :** Will the Minister of WORKS  
AND HOUSING be pleased to state :

(a) whether any projects have been sanctioned/constructed under the United Nations Commission for Human Settlement (Habitat) during the past three years ;

(b) if so, the details thereof for each State/Union Territory ; and

(c) a brief outline of the new projects which are under consideration for sanction, State-wise ?

**THE DEPUTY MINISTER IN THE  
MINISTRY OF WORKS AND HOUSING  
(SHRI MOHAMMED USMAN ARIF) :** (a)  
to (c) The United Nations Commission on Human Settlements (UNCHS) is an inter-governmental body on Human Settlements. The work programme is discussed and finalised at the annual session of the Commission.